tan Military Pact and commitments thereunder?

SHRI Y. B. CHAVAN: I have net seen such news item appearing to any papers. Whatever interpretation the hon. Member wants to put, it is for himself and he can certainly do that.

INSTRUCTION TO JAWANS AND JUNIOR OFFIC %

•278. SHRI M. H UTHNASWAMY: Will the Minister of DEFENCE be pleased to state:

(a) whether the instruction to jawans and. junior officers in defence training centres is given in Hindi;

(b) whether jawans and junior officers who do not know Hindi are punished with fatigue duty, etc. for not being able to follow such instruction in Hindi; and

(c) whether special Hindi classes for the benefit of those who do not know Hindi will be started in such training centres?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) Instructions on general military subjects to Junior Commissioned Officers and Other Ranks are imparted in Hindi. However, in the case of technicians, certain technical subjects are taught in English and Hindi. While in the Navy training of certain categories of Junior Sailors including boys is carried out in Hindi, in the Air Force training is given to English as the minimum educational qualification for most of trades in IAF is Matriculation.

(b) No, Sir.

(c) Teaching of Hindi forms part of the basic education syllabus prescribed for all ranks. No special courses as such are run' or are considered necessary.

SHRI M. RUTHNASWAMY: What facilities are being given in these SOI RSD—2.

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training centres for student-cadets who do not know Hindi, to learn Hindi? Are there any special Hindi classes being held?

to Questions

SHRI D. R. CHAVAN: All facilities for imparting training in Hindi are available.

SHRI A D. MANI: I would like to ask the Deputy Minister what the present position is in regard to the officers in the Armed Forces particularly the Army. He said that instruction was given in Hindi. Suppose there is a non-Hindi sp"eaking student who joins the Academy, how is he to pick up those instructions if he does not have the background of the language? Therefore, the question of holding special Hindi classes arises. I would like to ask how the Army has solved this problem of the non-Hindi-speaking cadets being confronted with lessons in Hindi which they are not in a position to understand.

SHRI D. R. CHAVAN; Hindi is taught to them, to the non-Hindi-speaking boys, and our experience is that the non-Hindi-speaking boys have done better than the Hindispeaking boys.

SHRI M. RUTHNASWAMY: Even if they do not know Hindi?

SHRI D. R. CHAVAN: That is what I said.

AFGHANISTAN-CHINA BORDER AGREEMENT

•279. SHRI N. SRI RAMA REDDY: Will the PRIME MINISTER be pleased to state whether the afghanistan-China Border agreement has been arrived at between China and Afghanistan and whether a reference to the Kashmir status or the territory recently transferred to China by Pakistan from the occupied-Kashmir area haa been made therein?

THE MINISTER OF STATE IN TH* MINISTRY OF EXTERNAL AFFAIRS (Shrimati Lakshmi N. Menon): A Border Treaty between Afghanistan and China was signed on the 22nd November at Peking. No reference has been made in this agreement to Kashmir.

SHRI N. SRI RAMA REDDY: I would like to know if the border of occupied Kashmir is not contiguous to parts of China as well as Afghanistan? May I know if a reference has been made with regard to the transfer of areas of occupied Kashmir?

SHRIMATI LAKSHMI N. MENON: I have already stated that no reference was made to Kashmir at all.

SHRI N. SRI RAMA REDDY: But I would like to know if the question of occupied Kashmir has been taken up either with the Afghan Government or with the Pakistan Government with regard to this border settlement in **any** way?

SHRIMATI LAKSHMI N. MENON: This is the border settlement between Afghanistan and China. Only as far as the ""injunction is concerned, it is in the area of illegally occupied Kashmir.

SHRI N. C. KASLIWAL: When this agreement was under consideration between China and Afghanistan, may I know whether the Government has **any** information as to the fact that China insisted on this question of occupied Kashmir being included in the agreement and subsequently the Afghanistan Government did not agree and refused to sign the agreement if such was the case?

SHRIMATI LAKSHMI N. MENON: We have no information, Sir.

SHRI A. D. MANI: Sir, I would like to ask the hon. Minister of State whe ther her attention has been drawn to the statement made by Shri Humayun Kabir on his return from Afghanistan. What Shri Humayun Kabir said was that when he was in Kabul, he was told by the Afghan Government that this matter was raised at the time of the conclusion oi the agreement, that China wanted that the Pakistan part of Kashmir should be recognised as belonging to Pakistan and that the Government of Afghanistan objected to it; and later, the Chinese Government challenged what Shri Humayun Kabir said. I should like to have some details about this matter, because if the Government of Afghanistan had said something to Shri Humayun Kabir, that thing would have been reflected in some communication sent to us.

to Questions

SHRIMATI LAKSHMI N. MENON: The Government are aware of the statement of Shri Humayun Kabir and this statement has been contradicted by the Royal Afghan Government.

SHRI A. D. MANI: It was in the press.

सिनेमा प्रदर्शनों का समाज पर प्रभाव

*२०० श्री विमलकुमार मन्नालालजी चौरड़िया : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सिनेमा प्रदर्शनों के समाज पर पड़ने वाले प्रभाव का अव्ययन करने की कोई व्यवस्था है : और

(ख) यदि है, तो झब तक के झध्ययन के परिणाम क्या हैं ?

t [EFFECT OF CINEMA SHOWS ON SOCIETY

*280. SHRI V. M. CHORDIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any arrangement for studying the effects of Cinema shows on the society; and

(b) if so, what are the conclusions of the study so far undertaken?]

†[] English translation.